

[17 May, 2002]

RAJYA SABHA

(b) if so, the details thereof and which adventurous sports would be promoted by this Institute; and

(c) by when, the Institute would start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKRISHNAN): (a) No, Sir.

(b) and (c) Do not arise.

**Employment and rehabilitation of youth in A.P.**

5517. SHRI RAVULA CHANDRA SEKAR REDDY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government propose to assist the Chief Minister's empowerment of youth programme, being arranged by Andhra Pradesh Government, for employment and rehabilitation of youths; and

(b) if so, the details thereof and if not, how youths would be encouraged in their-self employment efforts?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI P. RADHAKRISHNAN): (a) No, Sir.

(b) Under the Scheme of Promotion of Youth Activities and Training, financial assistance is extended to State/UT Governments, and voluntary organisations for imparting vocational training to the youth with a view to upgrading their skills, as a means of furthering self-employment.

**Improving the sports standard**

5518. PROF. M. SANKARALINGAM: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of steps taken by Government to improve the standards of Indian sports at the international arena during the last five years;

(b) whether the same has shown improvements;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?